

SLP(C)No. 6416 OF 2001

ITEM No.2

Court No. 9

SECTION III  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.6416/2001

(From the judgement and order dated 14/12/2000 in CMWP 1261/2000  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

TRADE TAX OFFICER, U.P.

Petitioner (s)

VERSUS

M/S. KASHTHA KALA A.U.S.SAMITI LTD.&ANR.

Respondent (s)

(With prayer for interim relief and Office Report)  
( For Final Disposal )

Date : 17/04/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE  
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s) Mr. T.N. Singh, Adv.  
Mr. R.C. Verma, Adv.  
Mr. Mukesh Verma, Adv.

For Respondent (s) Mr. Prashant Kumar, Adv.  
Mr. Prasenjit Keswani, Adv.  
Mr. Joseph Pookkatt, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.  
.SP2

Not taken up.

.SP1

(K.K. Chawla)  
Court Master

(D.D. Jindal)  
Assistant Registrar